

DIVISION BENCH

ITEM NO.8

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.284/2024 IN CP (IB) No.29/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASSETS CARE & RECONSTRUCTION ENTERPRISE LTD. V/S SUPERTECH ORB PROJECT PVT. LTD.
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Anand with Sh. Karan Kohli, Advs. : *For the Applicant/ RP*

ORDER

IA NO.284/2024

Ld. Counsel representing the Applicant/ RP is present through VC.

- 1.** This is a 5th Progress Report filed on behalf of the RP. The same is taken on record, subject to just exceptions.
- 2.** Accordingly, IA No.284/2024 stands disposed off.
- 3.** Let the main matter be put up on the date already fixed i.e. 3rd July, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

7th June, 2024

*Kavya Prakash Srivastava
(Stenographer)*